Name of the Corporate Debtor: PARAMOUNT MINERALS AND CHEMICALS LIMITED; Date of Commencement of CIRP: 25-03-2025; List of Creditors as on: 10-06-2025; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No. Summary of Claims Received **Summary of Claims Admitted** Amount of Amount of Claim Amount of Claims **Details in Annexure** Category of Creditor **Contingent Claims** Not Admitted under Verification (Only PDF) No. of Claims % Share in Total Amount No. of Claims Amount Amount of Claims Admitted 0 0 0 0 0 0 0 1 Secured financial 0.00 NA creditors belonging to any class of creditors 2 Unsecured financial 0 0 0 0 0 NA 0.00 0 0 creditors belonging to any class of creditors 3 Secured financial 2 265476752.61 2 265476752.61 38.95 0 0 0 Annexure 3 creditors (other than financial creditors belonging to any class of creditors) 4 10 380166832.00 7 290519623.00 42.62 476371.00 89170839.00 Unsecured financial 21 Annexure 4 creditors (other than financial creditors belonging to any class of creditors) 5 Operational creditors 0 0 0 0 0.00 0 0 0 NA (Workmen) 6 Operational creditors 17 22909375.00 11 11008371.00 1.62 0 0 11901004.00 Annexure 6 (Employees) 7 Operational creditors 1 222387.00 1 49016.00 0.01 0 173371.00 0 Annexure 7 (Government Dues) 8 Operational creditors 24 155201037.55 19 114563863.89 16.81 0 5103934.65 35533239.01 Annexure 8 (other than Workmen and Employees and Government Dues) 9 Other creditors, if 90520000.00 0 0 90520000.00 1 0.00 0 0 Annexure 9 any, (other than financial creditors and operational creditors) Total 55 914496384.16000 40 681617626.5 100.00 21 5753676.65 227125082.01 01